

approvals. All steps are taken to ensure that the applications are disposed of within this time frame.

Funds for Jawahar Rozgar Yojana

6497. SHRISATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reduce the amount earmarked under the Jawahar Rozgar Yojana during the current financial year 1991-92 and the next financial year 1992-93; and

(b) if so, the details thereof; and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIG. VENKAT SWAMY): (a) and (b). On account of resource constraints, budget allocation made in respect of Jawahar Rozgar Yojana (JRY) for the year 1991-92 were revised from Rs. 2100 crores to Rs. 1825 crores. For the year 1992-93, there is no proposal to reduce the budget estimate of Rs. 2046 crores.

Migration of Rural Labour to Urban Areas

6498. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the migration of rural workforce to the urban areas is increasing;

(b) if so, the steps taken to check the migration; and

(c) the schemes proposed to be implemented for the purpose in Eighth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). Information is be-

ing collected and will be laid on the Table of the House.

Allotment of stalls at ISBT, Delhi

6500. SHRI K.P.SINGH DEO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the shops/stalls on Inter-State Bus Terminals are allotted for one year through open auctions;

(b) if so, whether the same procedure has been adopted in the allotment of shops/stalls at the ISBT Delhi; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Yes, Sir, shops/stalls at ISBT are allotted for a period of 11 months by inviting tenders and the licence is extended/renewed on a year basis subject to enhancement of licence fee as per terms and conditions approved by the competent authority. This procedure is observed by the DDA.

[*Translation*]

Illegal Possession of DDA Land

6501. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any complaints of illegal possession of DDA land have been received during the last three years;

(b) if so, the details thereof; and the areas to which these complaints belong; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) As reported by Delhi Development Authority during the period of last three years i.e. from 1.1.89 to 31.12.91, the Vigilance Department of DDA received 282 complaints regarding illegal possession of DDA land covering various areas of the DDA.

(c) According to DDA immediate action was taken on all these complaints and during the period 19423 structures were removed during 1989-90, 1990-91 and 1991-92 (upto December '91).

Further as a result of action taken one official has been removed from service and the services of one temporary official have been terminated. Five officers/officials have been charge sheeted for major penalty proceedings.

[English]

Export of Nuclear Reactors

6502. SHRI PRATAPRAO B. BHONSLE: Will the PRIME MINISTER be pleased to state:

(a) whether Indian nuclear research reactors have been exported to some countries during 1988-89, 1989-90 and 1990-91;

(b) if so, the details thereof year-wise with names of countries;

(c) whether some background for such export exists; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) and (d). India has designed a general purpose research reactor which could be used by developing countries for isotope production and other applications of nuclear technology for peaceful purposes. This research reactor has special design features which led to the generation of high neutron flux at relatively low power and has several R & D facilities which makes it an attractive proposition for the developing countries. These reactors when supplied will be strictly under IAEA Safeguards. These are some countries who have shown interest in these research reactors.

Alleged corruption in DDA

6503. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Big corruption in DDA alleged" appearing in the Indian Express dt. December 26, 1991 wherein it has been stated that the Slum Wing misused funds meant for poor;

(b) if so, the facts thereof the action taken thereon; and

(c) whether the Delhi Administration by now has taken any action on the audit report; if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). It is regarded that in March-April, 1991, Delhi Administration ordered a special audit in the working of the Slum Department of Delhi Development Authority. The Audit Report cited instances of financial irregularities and administrative mismanagement in the Slum wing.